

[Translation]

Prices of Imported Wheat

*237. SHRI SURENDRA YADAV :
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of FOOD be pleased to state :

(a) whether the decision to import wheat was taken due to the acute shortage of wheat and sharp rise in the prices thereof;

(b) if so, the estimated total price of the imported wheat after its arrival in the country; and

(c) the amount of subsidy given by the Government on the imported wheat to reduce its price in the country?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) The decision to import wheat was taken to augment the stocks in the Central Pool, and to improve the availability of wheat and wheat products in the country.

(b) The average C. and F (Cost and Freight) price of wheat on arrival at Indian ports is approximately US \$ 173 or Rs. 6227 per M.T.

(c) The imported wheat will form a part of the Central Pool. It will be distributed under the various schemes at the rates applicable for issue under those Schemes. The amount of subsidy involved can only be estimated after completion of distribution of imported wheat from the Central Pool under different schemes.

[English]

Scheme-Oriented Proposals

*238. SHRI PRITHVIRAJ D. CHAVAN :
SHRI R. SAMBASIVA RAO :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether most of the State Governments have not sent schemes oriented proposals to the Centre and the same has hampered the execution of various schemes beneficial for the agriculture sector;

(b) if so, the details thereof;

(c) whether several State Governments have also not utilized the Central assistance provided to them by the Union Government for various schemes;

(d) if so, the names of States which have failed to utilise the Central assistance along with the reasons therefor; and

(e) the steps the Government propose to take in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir.

(b) Does not arise.

(c) to (e) The names of the States which have not fully utilised the amount alongwith the unutilised amount as on 1.4.1996 is enclosed as statement Procedural/ Administrative delays in sanction of Plan schemes and delay in release of funds to the Implementing Agencies were the principal reasons for non-utilisation of these amounts.

The States Governments have been advised at the level of Agricultural Ministers and Chief Secretaries to ensure full utilisation of plan funds by the concerned Departments implementing the scheme.

Statement

Unspent Balance as on 1.4.96 with the State Governments out of Funds Released under various Central/Centrally Sponsored Schemes of Department of Agriculture and Cooperation

S.No.	Name of State	Amount (Rs. in Lakhs)
1.	Andhra Pradesh	3945.25
2.	Arunachal Pradesh	510.18
3.	Assam	2483.44
4.	Bihar	4013.28
5.	Goa	328.45
6.	Gujarat	3152.53
7.	Haryana	1019.45
8.	Himachal Pradesh	812.69
9.	Jammu and Kashmir	938.84
10.	Karnataka	2547.46
11.	Kerala	1547.46
12.	Madhya Pradesh	3367.46
13.	Maharashtra	1772.28
14.	Manipur	401.46
15.	Meghalaya	324.34
16.	Mizoram	195.32
17.	Nagaland	678.22
18.	Orissa	5439.94
19.	Punjab	1082.11
20.	Rajasthan	1951.25
21.	Sikkim	376.71
22.	Tamil Nadu	2344.16
23.	Tripura	399.68
24.	Uttar Pradesh	3479.26
25.	West Bengal	2762.79
Total		45873.94